

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/08/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/142/ (IB)/2017
NAME OF THE PETITIONER(S) : SIKA INDIA PVT LTD
NAME OF THE RESPONDENT(S) : METECNO INDIA PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		----- REPRESENTATION BY WHOM	

T. R. HARIVAN

Plr



T. R. Ramesh

Counsel for Respondent



ORDER

Counsel representing both the parties are present and prayed time for making their submissions in relation to the settlement talks between the parties. Time is enlarged at request. Put up on 30.08.2017 at 10.30 A.M.

(K. Anantha Padmanabha Swamy)
Member (Judicial)